

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 61 of 2012 & IA-280 of 2012 and
Appeal No. 62 of 2012 & IA-281 of 2012**

Dated : 10th January, 2014

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Appeal No. 61 of 2012 & IA-280 of 2012

**BSES Rajdhani Power Ltd. ... Appellant(s)
Versus
Delhi Electricity Regulatory Commission ... Respondent(s)**

Appeal No. 62 of 2012 & IA-281 of 2012

**BSES Yamuna Power Ltd. ... Appellant(s)
Versus
Delhi Electricity Regulatory Commission ... Respondent(s)**

Counsel for the Appellant (s) : Ms. Tarunima Vijra

**Counsel for the Respondent (s): Mr. Pradeep Misra
Mr. Shashank Pandit for R-1**

Ms. Swapna Seshadri, Amicus Curiae

ORDER

The learned counsel for the Appellant has argued the matter in respect of issue No. 23.

Post the matter for further hearing on **4th & 5th February, 2014.**

**(Rakesh Nath)
Technical Member
ts/vt**

**(Justice M. Karpaga Vinayagam)
Chairperson**